

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 12/UHC/2007

Dated: Feb 14, 2007

Pursuant to the Government Notification No. 16/U.O./XXXI(13)/G/2007 dated 07.02.2007 issued under Section-25, Negotiable Instrument Act-1881 (Act No. 26 of 1881), February 21st, 2007 is hereby declared Public holiday in the High Court of Uttarakhand on account of Assembly Election in the State.

By order of Hon'ble the Chief Justice,

Sd./-

(V.K. Maheshwari)
Registrar General